

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2008(Pt.)/2448/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Deputy Registrar (Admn.),
Gauhati High Court,
Itanagar Permanent Bench,
Arunachal Pradesh.

Dated Guwahati, ^{fh} 15 March, 2024.

Sub:- **Casual Leave.**

Ref:- Your letter No. HC (IB)-VIG/01/2023/162-64 Dated 07.03.2024.

Sir,

With reference to the above, I am directed to inform you that Shri Ito Basar, District & Sessions Judge, Khonsa, Tirap District, Arunachal Pradesh has been granted **casual leave on 08.03.2024, along with station leave permission, from the evening of 07.03.2024 to 08.03.2024.** The Judicial Magistrate, First Class, Khonsa shall remain in charge of his Court and Office in his absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-21/2008(Pt.)/2449-2450/A, dated , *15-03-2024*
Copy to:

1. Shri Ito Basar, District & Sessions Judge, Khonsa, Tirap District.
- ✓ 2. The Project Manager, Gauhati High Court.

sd/-
JT. REGISTRAR (VIGILANCE)